

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:18
ANSWERED ON:22.02.2013
DEVELOPMENT OF FOREST VILLAGES HABITATIONS
Patel Shri Kishanbhai Vestabhai

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has been implementing programmes for development of forest villages habitations in the country;
- (b) if so, the details thereof including the development envisaged under the programmes;
- (c) the number of forest villages/habitations in various parts of the country, State/UT-wise; and
- (d) the funds allocated, released and utilised under the said programmes during the 11th Five Year Plan period and the first year of the 12th Five Year Plan so far, State/UT-wise?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI V. KISHORE CHANDRA DEO)

(a) to (d): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No.18 for answer on 22.02.2013.

(a) & (b): Ministry of Tribal Affairs had implemented programme for development of forest villages from 2005-06 as a one-time measure for integrated development of forest villages with a view to raise the Human Development Index (HDI) of the inhabitants of the forest villages and for providing basic facilities and services in forest villages/habitations spread over twelve States in the country. The programme was implemented as a part of the Special Area Programme 'Special Central Assistance to Tribal Sub-Plan'. The programme of development of forest villages included infrastructure works relating to basic services and facilities viz., approach roads, healthcare, primary education, minor irrigation, rain water harvesting, drinking water, sanitation, community halls etc. and activities related to income generation.

(c): A statement showing the State-wise no. of forest villages/habitations in various parts of the country is enclosed as Annexure-I.

(d): A statement showing the funds allocated, released and utilized under the said programme during the 11th Five Year Plan period and the first year of 12th Five Year Plan (till date) is enclosed as Annexure-II.